

(15)

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA(CAA) NO. 185/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	NAVKETAN MERCHANTS LIMITED		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHAASHI ANANTH NETI TODE



26/7/17

ORDER

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

Sd/
(Vijai Pratap Singh)
Member (J)

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